GOVERNMENT OF INDIA MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION LOK SABHA UNSTARRED QUESTION NO. 1000 ANSWERED ON 08.02.2018

INTER-STATE RIVER WATER SHARING DISPUTES

1000. SHRI PRABHAKAR REDDY KOTHA

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether the Government has taken a decision to settle the river water disputes between Andhra Pradesh and Telangana by discussing the issues in the APEX Council meeting and if so, the details thereof;

(b) whether it is true that the Government is planning to convene the meeting of the APEX Council with representative of these States on the projects taken up by both States illegally;

(c) if so, the details thereof; and

(d) the measures being taken by the Government in this regard?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION & PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) to (d) No decision regarding convening the meeting of Apex Council has been taken. However, a meeting with Principal Secretaries of Government of Andhra Pradesh and Telangana is proposed to be taken by Secretary, MoWR, RD & GR on 15.2.2018 to discuss various outstanding issues of the two states. Both the State Governments have also been requested to submit Agenda Points for consideration in the above meeting.
